## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/2838 /A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

The Joint Registrar, Gauhati High Court,

Itanagar Permanent Bench,

Yupia, Arunachal Pradesh.

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Dated Guwahati, 24 April, 2025.

Sub:-

Withdrawal of earned leave.

Ref:-

No. HC (IB)-VIG/01/2025/273-77 Dated the 21st April, 2025.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted withdrawal of his earned leave from 12.04.2025 to 17.04.2025.

Yours faithfully,

Sd/-

## JT. REGISTRAR (VIGILANCE)

## Memo No.HC.VII-21/2008(Pt.)/2839-2840 /A, dated , 24-04-7025

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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